

DIVISION BENCH  
COURT - II

S-9

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/164(KB)2022  
IA(I.B.C)/1400(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>TH</sup> JULY 2024**

IN THE MATTER OF	STATE BANK OF INDIA VS AMBAY COKE INDUSTRIES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

Mr. Chandan Mohata, Adv. ] For the RP  
Mr. Avishek Gupta ] RP

**ORDER**

1. Ld. Counsel for Resolution Professional present. Resolution Professional in person present.
2. **IA(I.B.C)/1400(KB)2024:**
  - a) This application has been filed by the Resolution Professional to place on record the 1<sup>st</sup> Progress Report which is placed at Pages No. 13 to 51. This application is supported by an affidavit which is placed at pages 10 to 12. The 1<sup>st</sup> Progress Report is taken on record and accordingly, this application is **allowed** and **disposed of**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**